

**File No. 10/QA/Lab costing /FSSAI/2016**  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi - 110002**

Dated, the 10<sup>th</sup> June, 2016

**ORDER**

FSSAI has, in continuation of Order No. 10/QA/Lab Costing/FSSAI/2016 dated 12/04/2016, reconsidered the analysis charges for different food products and decided to introduce package rates for food testing for ease of operation and integration in single window system of imports. These package rates shall be uniformly applicable for both domestic and import samples.


2. The new package rates for testing of food products are given in the table below:

Serial No	Food category	Testing Charges.
1.	All food categories except those mentioned at serial no 2(a) and 2(b) below.	Rs 5000/- per sample for complete testing
2 (a)	Foods for Infant Nutrition.	Rs 12000/- per sample for complete testing
i)	Infant Milk Food.	
ii)	Infant Formula	
iii)	Milk cereal based complementary Foods.	
iv)	Processed Cereal Based Complementary Foods	
2 (b)	Packaged drinking water and Mineral Water.	

3. The above package rates for testing food products will come into force with immediate effect.

4. Service Tax and other cess/duties applicable as per Central Government orders from time to time will be payable over and above the testing charges.

5. This issues with the approval of the Competent Authority.

  
(R.K. Gupta)  
Head, (Quality Assurance)